

HIGH COURT OF DELHI: NEW DELHI

No.24/DHC/Gaz/G-7/VI.E.2(a)/2017

Dated : 01st November, 2017

ORDER

Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service w.e.f. 06.11.2017:-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Ashok Kumar	ACJ-cum-ARC, Central, THC	MM (NI Act)-4, Central, THC	Central	Vice Mr. Gajender Singh Nagar
2.	Arun Kumar Garg	ACJ-cum-CCJ-cum-ARC, South, Saket.	MM (NI Act)-3, South, Saket	South	Vice Mr. Sushil Kumar
3.	Atul Krishna Agrawal	MM-5, West, THC	ACJ-cum-CCJ-cum-ARC, South, Saket.	South	Vice Mr. Arun Kumar Garg
4.	Gajender Singh Nagar	MM (NI Act)-4, Central, THC	ACJ-cum-ARC, Central, THC	Central	Vice Mr. Ashok Kumar.
5.	Sushil Kumar	MM (NI Act)-3, South, Saket	MM-3, North-West, Rohini	North-West	Vice Mr. Ravinder Singh
6.	Ravinder Singh	MM-3, North-West, Rohini	MM(NI Act)-4, South-West, Dwarka	South-West	Vice Mr. Abhishek Kumar
7.	Abhishek Kumar	MM(NI Act)-4, South-West, Dwarka	MM-5, West, THC	West	Vice Mr. Atul Krishna Agrawal

Notes :

1. The judicial officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.
2. The Judicial Officers under transfer shall pronounce the judgment/orders in the cases in which he/she had reserved judgments/orders before relinquishing the charge of the Court in terms of the postings/transfers order.
3. The cases which are pending for five years or more in the Courts of Metropolitan Magistrates in a district shall be distributed by the concerned District & Sessions Judge in the Courts of all the Metropolitan Magistrates in the respective district so as to ensure equal pendency of such cases.

BY ORDER OF THE COURT

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL


Endst.No.5119-5161/DHC/Gaz./G-7/VI.E.2(a)/2017

Dated, the 01st November, 2017

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.

3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The DR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of DHC.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.


(Pramod Kumar)
Joint Registrar (Gazette-II)